

of shift of residence of the authorised consumer.

[Translation]

(c) to (e). It is a continuous process and transfers of LPG connections are effected expeditiously in accordance with the prescribed procedure as soon as formalities are completed by consumers and distributors.

#### Naturopathy Institutes

7381. SHRI V. SREENIVASA PRASAD:  
SHRI TARA SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Naturopathy Institutes functioning in the country in private sector as well as in public sector separately,

(b) wherever the Government propose to examine the functioning of Naturopathy Institutes functioning in private sector; and

(c) wherever the Government have provided assistance to such Institutes in private sector; and

(d) if so; the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) (a) to (d). 7 public and about 51 private naturopathy institutions are known to be functioning in the country. The Central Council for Research in Yoga and Naturopathy reviews the functioning of institutions receiving grant-in-aid. Eight institutions have received grant-in-aid during the last three years.

#### LPG Connections

7382. SHRI A. VENKATESH NAIK:  
SHRI PHOOL CHAND VERMA:  
SHRI GAYA PRASAD KORI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG connections provided, particularly in tribal districts, during each of the last three years, State-wise;

(b) whether there is any proposal to provide more new LPG connections during 1994-95;

(c) if so, the details thereof; and

(d) the time by which these connections are likely to be provided?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) A statement is attached

(b) Yes, Sir.

(c) and (d). New LPG connections are released in a phased manner throughout the country depending upon the total new customer enrolment, availability of LPG from indigenous source, possible imports, waiting list, slack available with the distributors and their viability. Efforts are, however, constantly on to release LPG connections to as many applicants and as early as possible. Connections are released throughout the years

## STATEMENT

The following number of LPG connections have been provided in the tribal districts in the country (State-wise) during the last three years :

Sl.No.	State	1991-92	1992-93	1993-94
1.	Andhra Pradesh	1038	483	2732
2.	Arunachal Pradesh	1270	738	1705
3.	Assam	1370	517	740
4.	Bihar	12300	11602	15461
5.	Goa	-	-	-
6.	Gujarat	4850	3341	5166
7.	Haryana	-	-	-
8.	Himachal Pradesh	1053	1805	2733
9.	Jammu & Kashmir	285	854	956
10.	Karnataka	6836	5469	7145
11.	Kerala	-	-	-
12.	Madhya Pradesh	9231	3891	5193

Sl.No.	State	1991-92	1992-93	1993-94
13.	Maharashtra	27488	31135	48594
14.	Manipur	231	407	1723
15.	Meghalaya	1343	790	1410
16.	Mizoram	880	1408	2378
17.	Nagaland	1920	908	2187
18.	Orissa	6884	8300	4944
19.	Punjab	-	-	-
20.	Rajasthan	618	842	1686
21.	Sikkim	2546	692	1853
22.	Tamil Nadu	-	-	-
23.	Tripura	-	-	-
24.	Uttar Pradesh	-	-	-
25.	West Bengal	2991	4515	5187
	UNION TERRITORIES			
1.	Andaman & Nicobar	874	811	2029

Sl.No.	State	1991-92	1992-93	1993-94
2.	Chandigarh	-	-	-
3.	Dadra & Nagar Haveli	420	138	240
4.	Delhi	-	-	-
5.	Daman & Diu	-	-	-
6.	Lakshadweep	-	-	-
7.	Pondicherry	-	-	-